NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

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PETITION NUMBER

: TCP/174/2016

NAME OF THE PETITIONER(S)

: MARG LTD +1

NAME OF THE RESPONDENT(S)

: KARAIKAL PORT PVT LTD + 7

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Sankaranerayanan N. P. Vijay Kumer Schier Genel for

tople

Shona Malin

Counsel for R2 to R5 Shardlale

DEV ESTENAAR.T For Mls. Shivayannar

Coursel for Kawai Kal Port

Swesh

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request finally. Put up on 13.02.2018.

(S VIJAYARÁGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc